

[*Translation*]

**Establishment of Central Malaria Research Centre**

2542. KUMARI VIMLA VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to set up a Central Malaria Research Centre in Madhya Pradesh;

(b) if so, the details thereof; and

(c) whether the Government propose to set up such Centres in other parts of the country for carrying out research work in Malaria?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Apart from the temporary field station established at Mandla in Madhya Pradesh there is no plan to set up another Malaria 'Research Centre in the State at present.

(b) Does not arise.

(c) Currently under the Malaria Research Centre of the Indian Council of Medical Research there are twelve temporary field stations in different parts of the country. There is no plan to augment this number at present.

[*English*]

**Alleged Irregularities in Central Research Institutes on Ayurveda and Sidha**

2543. SHRI ANIL BASU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether complaints about irregularities in the Central Research Institute on Ayurveda and Sidha has been reported;

(b) if so, the details thereof including the enquiry report made in this regard; and

(c) action taken/proposed to be taken against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). Yes, Sir. The complaints relate to alleged administrative irregularities covering various facets of the functioning of Central Council for Research in Ayurveda and Sidha. On the basis of the findings of preliminary inquiry, proceedings have been initiated under the relevant rules.

**Liver/Kidney Transplantation Facilities**

2544. SHRI VIJAY KUMAR YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of Government hospitals which have facilities for the transplantation of liver and kidney; and

(b) whether the Government propose to provide such facilities in other major hospitals of the country so as to mitigate the problems of patients who go abroad for such transplantation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM. L. FOTEDAR): (a) and (b). The facilities for kidney transplantation are available in All India Institute of Medical Sciences, New Delhi and P.G.I. Chandigarh. However, facilities for Liver transplantation are not available in any of the Government hospitals in the country at present. The same can be developed only after the Organ Transplant Bill introduced in the Rajya Sabha is approved by Parliament to

permit removal of organs after occurrence of brain stress death.

**Punched with Alcohol**

2545. SHRI BRIJBHUSHAN SHARAN SINGH:  
SHRI MOHAN RAWALE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal under consideration to allow marketing of cola punched with alcohol;

(b) if so, whether the said beverage is likely to have any adverse effect on human health;

(c) if so, the details of studies made in this regard;

(d) whether the Government propose to restrict the sale of such a beverage; and

(e) if not, the steps proposed to be taken to ensure that it is fit for human consumption?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (e). The prescribing/monitoring of specifications, standards, strength, permissible blends etc. in respect of drinks having an alcohol content is done by the concerned State Governments/Union Territories Under their respective excise laws/rules.

**Utilisation of Howrah and Haldia section**

2546. SHRI BASUDEB ACHARIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been conducted to assess the extent of utilisation of the existing transport net work between Howrah and Haldia;

(b) if so, the details of the findings thereof; and

(c) the steps being taken for proper/optimum utilisation of the section?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Extent of utilisation of the net work is 92% in some parts. Determination of utilisation is a continuous process. No separate survey has been conducted.

(c) Section is being adequately utilised.

[*Translation*]

**Expenditure In Education**

2547 ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the allocations made in the Eighth Plan for Education under different heads especially for implementing centrally sponsored NPE Schemes and for assistance proposed to be given to States/Union Territories, Heads-wise and State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): The provisional allocations made for different sub-sectors of education and the centrally sponsored schemes are given in Statement I and II.

Central assistance is provided to the State Governments under the centrally sponsored schemes based on the proposals